

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/41(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SMT YASMEEN SENGUPTA [EAGLE SECURITY AND SAFETY CONSULTANTS] VS OFFICIAL LIQUIDATOR
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

**For O.L.
Ms. Debjani Mitra, Adv.**

ORDER

1. Learned Counsel for the parties present.
2. We are informed that the appeal is pending before Hon'ble High Court, Calcutta. In view of the order dated 11.10.2022, this matter is deferred and adjourned to 04.01.2023.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**